

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF IQVIA HEALTH TRANSFORMATION PRIVATE LIMITED

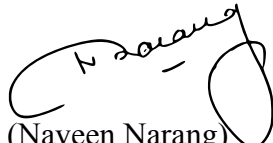
1.	NAME OF CORPORATE PERSON	IQVIA HEALTH TRANSFORMATION PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	10/09/2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA
4.	CIN/ LLP NO.	U62013DL2019PTC354907
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	HINDUSTAN TIMES HOUSE, LEVEL 10, K.G. MARG, CONNAUGHT PLACE, NEW DELHI - 110001
6.	LIQUIDATION COMMENCEMENT DATE OF COPORATE PERSON	SEPTEMBER 18, 2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NO. AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. NAVEEN NARANG H-3/63, FIRST FLOOR, VIKASPURI, NEW DELHI – 110018 EMAIL: nnarang.associates@gmail.com PHONE: +91 98180 05476 REG. NO: IBBI/IPA-002/IP-N00794/2019 - 2020/12565 AFA VALID UPTO: 31 ST DECEMBER 2026
8.	LAST DATE FOR SUBMISSION OF CLAIMS	OCTOBER 17, 2025

Notice is hereby given that IQVIA Health Transformation Private Limited has commenced voluntary liquidation on September 18, 2025 (Liquidation commencement date).

The Stakeholders of IQVIA Health Transformation Private Limited are hereby called upon to submit a proof of their claims, on or before October 17, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



(Naveen Narang)
Liquidator

Date: 21/09/2025

Place: New Delhi

